

12 hrs.

**PAPERS LAID ON THE TABLE—**  
Contd.

**DETAILED DEMANDS FOR GRANTS, 1978-79 OF THE MINISTRY OF INDUSTRY**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI):** Sir, on behalf of Shri George Fernandes, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for 1978-79. [Placed in Library. See No. LT-1900/78].

**ANNUAL REPORT AND REVIEW OF TECHNICAL TEACHERS' TRAINING INSTITUTE, CALCUTTA FOR 1976-77 AND STATEMENT FOR DELAY**

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI):** I beg to lay on the Table—

(1) (i) A copy of Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1976-77.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Eastern Region), Calcutta for the year 1976-77.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-1901/78].

**ANNUAL REPORT OF KHUDA BAKSH ORIENTAL PUBLIC LIBRARY, PATNA FOR 1976-77 AND A STATEMENT**

विशेष, सभा के अध्यक्ष तथा संस्कृत  
संरक्षक के रूप में ( श्री धन्वा सिंह )

मुसलमान) : मैं निम्नलिखित पत्र सभा  
पटल पर रखता हूँ :—

(1) खुदा बखश ओरियन्टल लाइब्रेरी अधिनियम, 1969 की धारा 2 की उप-धारा (4) के अन्तर्गत खुदा बखश ओरियन्टल पब्लिक लाइब्रेरी पटना के वर्ष 1976-77 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा लेखापरीक्षित लेखे :

(2) यह बताने वाला एक विवरण (हिन्दी तथा अंग्रेजी संस्करण) वि: उपरोक्त प्रतिवेदन से सरकार सहमत है और इसलिये पृथक समीक्षा सभा पटल पर नहीं रखी जा रही है : [Placed in Library. See No. LT-1902/78].

**NATIONAL SAVINGS CERTIFICATES (5TH ISSUE) AMDT. RULES, 1978 AND NATIONAL DEVELOPMENT BONDS (AMDT.) RULES, 1978**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH):** I beg to lay on the Table a copy each of the Notifications (Hindi and English versions) under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:—

(1) The National Savings Certificates (Fifth Issue) Amendment Sabha I am directed to return tion No. G.S.R. 338 in Gazette of India dated the 11th March 1978.

(2) The National Development Bonds (Amendment) Rules, 1978, published in Notification No. G.S.R. 339 in Gazette of India dated the 11th March, 1978. [Placed in Library.. See No. LT-1903/78].